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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

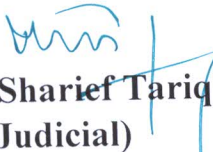
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/62/2016  
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others  
UNDER SECTION :

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN for. S.R. RATAGOPAL	Counsel for Applicants 1-4	for R
2.	S. Manoj Kumar for Vidhyashankar	counsel for respondents	

**ORDER**

Counsels for both the parties are present. Counsel for respondents prays time because the senior counsel is not present for submitting arguments. Time extended at request. Put up on 29.11.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)